

**IN THE HIGH COURT OF BOMBAY AT GOA**

LD-VC-CRI-12/2020

Narayan G. Waingankar **... Petitioner**

*Versus*

Laxmi N. Waingankar **.... Respondent**

Shri Jatin Ramaiya, Advocate for the Petitioner.

**Coram:- Nutan D. Sardessai, J.**

**Date:- 23<sup>rd</sup> June, 2020.**

P.C.:

Issue notice to the respondent returnable on 03.07.2020.

2. In the meantime ad-interim relief granted in terms of prayer clause (b) till the returnable date.

'b) Pending hearing and final disposal of the present application, stay the operation, effect and/or execution Order dated 20/2/2018, Ld. JMFC, Margao in Criminal Case No.15/OA/PWDV/2018/III till the extent it directs the Petitioner to handover the custody.'

3. Permission to serve by email is permitted apart from the regular mode of service.

4. Stands over on 03.07.2020.

**Nutan D. Sardessai, J.**

msr.